

HIGH COURT OF CHHATTISGARH, BILASPUR

//NOTIFICATION//

No. 4318 /AR(J)/2018

Bilaspur, Dated 01-05-18 /04/2018

High Court of Chhattisgarh will remain closed on account of Summer Vacation from 21.05.2018 (Monday) to 15.06.2018 (Friday) and will re-open on 18th June, 2018 (Monday). The sitting of the Hon'ble Vacation Judges and instructions regarding filing and listing of urgent matters and old cases are as under:-

1. Single Bench shall be available during summer vacation.
2. During Summer Vacation, all Civil/Criminal/Writ matters will be received or filed.
3. Hon'ble Vacation Judge may sit in his discretion to continue its sittings. Hon'ble Vacation Judge shall hold the Court from 10:15 AM onwards.
4. During Summer Vacation, the Registry will remain open daily from 10:00 AM to 5:00 PM except close Saturdays, Sundays and Holidays.

Following cases shall be listed during Summer Vacation:-

- * The Hon'ble Vacation Judge shall hold the Court sittings on 21st, 23rd, 25th, 28th 30th of May, 2018 & 1st, 6th, 8th, 12th 14th of June, 2018.
- * In the light of Rule 41 of C.G. High Court Rules, 2007, a Vacation Judge sitting alone shall also be entitled to take up the urgent matters of a Division Bench for the purpose of interim relief where circumstances require urgent hearing in the interest of justice.
- * Old cases which are pending for more than 10 years, chronologically irrespective of fixed date.
- * Criminal appeals in which accused persons are in jail.
- * Criminal Revisions, in which short sentences are passed.
- * All fresh Writ/Civil/Criminal matters, accompanied by application for urgent hearing and application for hearing during Summer Vacation.
- * Applications, in urgent pending matters, accompanied by an application for urgent hearing during Summer Vacation.
- * All fresh and pending bail applications under Sections 438 & 439 of Cr.P.C. shall be listed before the Vacation Bench.
- * Not reached cases of a Vacation Judge shall be listed before the next Vacation Judge, in a separate list.

By order of Hon'ble the Chief Justice



(Mamta Shukla)
Additional Registrar (Judicial)